

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 313
(IB)-917(ND)2019
IA/2702/2020 & IA/3889/2020

IN THE MATTER OF:

M/s. Ved Contracts Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. RG Infra Build Pvt. Ltd.

...Respondent

SECTION : 9 of IBC, 2016

Order Delivered on 18.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

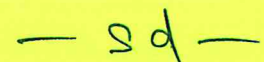
PRESENT: Mr. Mohit Nandwani &
Ms. Kritika Mahendiratha, Advocates for Applicant

ORDER

Renotify this case on 28th September, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)